

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2394
ANSWERED ON:08.12.2014
FLYING PERMITS
Azad Shri Kirti (JHA)

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there have been inordinate delays and resultant losses for aviation operators applying for permits under the new Air Operators Certification Manual, CAP 3100 and if so, the details thereof;
- (b) whether the revision of provision in the CAP 3100 has improved the issuance of permits and Non-Scheduled Operator Permits (NSOPs) and if so, the details thereof;
- (c) whether the Government has received complaints regarding bureaucratic harassment and shortage of flight inspectors and administrative resources in the Directorate General of Civil Aviation (DGCA);
- (d) if so, the details thereof along with the action taken by the Government thereon; and
- (e) whether DGCA proposes to induct new flight inspectors and officers to augment the working of the CAP 3100 and if so, the details and the presence status thereon?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) International Civil Aviation Organization (ICAO) in its validation of the Civil Aviation system of India in December, 2012 has raised Significant Safety Concern in area of operations related to issuance of Air operator Certificates to the Non Scheduled Operators (NSOP).

The CAP 3100 was developed in order to formalize the evaluation of Air operators before grant of Air Operators certificate, in line with the provisions provided in ICAO Annex 6.

As per the Action plan presented to the ICAO Universal Safety Oversight Audit Programme (USOAP) validation team, the Structured Evaluation of all existing Non-Scheduled Operators was required to be carried out in phased manner. It was also decided that the NSOP operators carrying out International Operations shall be evaluated in the first phase and shall be allowed to recommence International operations after re-certification as per CAP 3100. However, no restriction for operating domestic sector was imposed on these operators.

The operators certification as per CAP 3100 is 05 phase process which takes approximately 06 months` time depending upon the availability for Flight Operations Inspectors and Airworthiness Inspector and completion of process.

b) Introduction of CAP 3100 procedure has satisfied the ICAO USOAP validation team. The process defines number of checklist and procedure required to to followed in systematic manner for the certification of an operator and has improved the system.

The process involves five phase approach for certification i.e.

- i) Pre- application phase
- ii) Formal application phase
- iii) Document evaluation phase
- iv) Demonstration and Inspection phase
- v) Certification phase

Based on the above process and assurances given to ICAO USOAP validation team, DGCA has certified 41 NSOP holders for under- taking domestic as well as international operations and also have issued 15 new Air Operators Permit based on the initial NOCs granted by the Ministry of Civil Aviation.

c) No, Madam.

d) Does not arise.

e) Consequent to the International Aviation Safety Assessment (IASA) audit findings, the Government has approved the creation of 75 posts of Flight Operations Inspectors.

Till date 39 Flight Operations Inspectors have been appointed in DGCA on three year contract basis.